

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:330

ANSWERED ON:06.12.2013

SHORTAGE OF KEROSENE

Nagar Shri Surendra Singh;Patle Kamla Devi ;Rajendran Shri C.

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

(a) whether there is acute shortage of kerosene in rural areas of the country;

(b) if so, the details thereof:

(c) whether the monthly allocation of PDS kerosene to different states/UTs including Tamil Nadu is being done as per the existing rules;

(d) if so, the details of monthly allocation of PDS Kerosene to various States/UTs during the last two years and the current year, State/UT-wise?

(e) whether some of State/UT Governments have requested for restoration of their previous quota and increasing the quota of PDS kerosene to their States/UTs; and

(f) if so, the details thereof State/UT-wise along with the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) to (d) : Ministry of petroleum and Natural Gas makes allocation of PDS Kerosene to all the States/Union Territories (which includes rural areas) on quarterly basis. However, monthly allocation of PDS Kerosene and its distribution to end consumers is decided and controlled by the respective State/UT.

State/UT-wise allocation of PDS kerosene is made as per a standard procedure which is applicable to all States. Allocation for the last two years and the current year is annexed.

(e) & (f) : The Government has made the SKO allocation to States/UTs after rationalization inter-alia based on LPG coverage, lapsed SKO quota. The requests of various State Governments for restoration of their Kerosene Quota have not been acceded to. The Government has, however, decided to allow the States/UTs to draw one month quota of PDS Kerosene at non-subsidized rates during each financial year w.e.f. 2012-13 for special needs.